NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTH	NAL, HELD ON 22/02/2018 AT 10.30 A PADMANABHA SWAMY, MEM AGHAVAN, MEMBER (TECHNIC	
APPLICATION NUMBER	: TP (HC)/8 & 9 /CAA/2017	AL)
NAME OF THE TRANSFEROR.	: BRIGHT SHARES AND STOCKS PVT LTD : SOUTH INDIA STOCK BROKING SERVICES PVT LTD	
NAME OF THE TRANSFERRE		
NDER SECTION	: 230	
.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. SRININAAN, M.D	Coursel for Objector	Szifo
· SHUAM COOL	(MD)	
For VINEET SUBRIANKINI	STANDING COUNSEL SEBI	Sty-GO
). LSUBRAMANIAN	Transferor Course for	Zahenn
	(Prals h Twhlener	
. I BURN KON	Dankley	,
	Transfer. Commy for	D. My
	(Traken 90 kly)	
Counsels representing heath the	ORDER	

Counsels representing both the parties are present. Time is enlarged at request for making submissions by both the sides. The order dated 18.01.2017 is extended till the next date of hearing. Put up on 16.03.2018.

(S VIJAYAŘÁĞHAVAN) Member(Technical) (K ANANTHA PADMANABHA SWAMY)
Member(Judicial)